

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3677

ANSWERED ON:26.04.2012

STATE SHARE IN SCHEMES

Solanki Shri Makhansingh

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

(a) whether the Government of Madhya Pradesh has any share in the various schemes for rural development in Madhya Pradesh being run by the Union Government:

(b) if so, the scheme-wise share in terms of percentage; and

(c) the details of funds allocated alongwith funds spent on various schemes during the years 2009-10 and 2010-11 and till date?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a) & (b): Yes, Sir. The State Governments, including Madhya Pradesh are contributing State share in implementation of various rural development programmes namely; Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), Swarnjayanti Gram Swarajgar Yojana (SGSY)/ National Rural Livelihood Mission (NRLM), Indira Awaas Yojana (IAY), National Social Assistance Programme (NSAP) and Integrated Watershed Management Programmes (IWMP).

(c): The percentage share of Government of Madhya Pradesh in various rural development schemes is given below:-

S. No.	Name of Schemes	Share of Madhya Pradesh
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- |    |           |                           |
|----|-----------|---------------------------|
| 1. | MGNREGA   | 25% of material cost only |
| 2. | SGSY/NRLM | 25%                       |
| 3. | IAY       | 25%                       |
| 4. | PMGSY     | 0%                        |
| 5. | NSAP      | No percentage fixed       |
| 6. | IWMP      | 10%                       |

(c): Scheme-wise Central allocation made and spent by the Government of Madhya Pradesh on major rural development schemes during 2009-10, 2010-11 and 2011-12 are given at Annexure.